

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCivil Appeal Diary No(s).13612/2015

ECONOMIC TRANSPORT ORGANIZATION

Appellant(s)

VERSUS

NEW INDIA ASSURANCE CO. LTD. & ANR.

Respondent(s)

(with appln. (s) for c/delay in re-filing appeal and condonation of delay in filing appeal. and office report)

Date : 29/08/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s)

Mr. Shiv Ram Pandey, Adv.
Mr. Sujeet Kumar Mishra, Adv.
Mr. Anjani Kumar Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter dated 26.08.2016.

In view of the letter circulated by learned counsel for the petitioner seeking adjournment, list this matter after four weeks.

(Ashok Raj Singh)
Court Master(Veena Khera)
Court Master